

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-275(ND)/2019**

**IN THE MATTER OF:**

Central Bank of India  
Vs.

M/s. Abhinav Steel & Power Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code,2016 (CIRP)**

**Order delivered on 05.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V.K SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

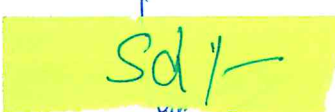
Mr. Pradeep Misra/Daleep Dhyani, Adv for Purvanchal  
Vidyut Vitran Nigam Ltd.

Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advs. for PNB

Mr. Vinod Chaurasia for RP/Applicant

**ORDER**

List on 14.12.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(DR. V.K SUBBURAJ)**  
**MEMBER (TECHNICAL)**